

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE,  
NORTH-EAST DISTRICT : KARKARDOOMA COURTS, DELHI

MODIFIED ORDER

Reg.: Detention of RC/ARC during Summer Vacation, 2025

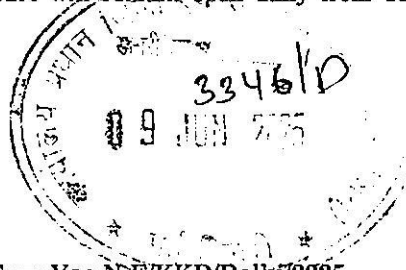
Consequent upon recent transfers and postings of the Judicial Officers vide order No.16/DHC/Gaz-11B/G-7/VI.E.2(a)/2025 dated 30.05.2025 and in super-session of this office earlier order no. 4352-81/Judl./N-E/Sum.Vac.NE/KKD/Delhi/2025 dated 24.05.2025, and pursuance of the Notification No.33/I-G-4/Genl. I/DHC. Dated 07.10.2024, issued by Hon'ble High Court of Delhi, New Delhi, I hereby authorize the following Judicial Officers of Delhi Judicial Services (Civil) posted at North-East District, Karkardooma Courts, Delhi as opted by them, for hearing and disposing off urgent matters under the Delhi Rent Control Act, 1958 pertaining to North East District in accordance with law during ensuing summer vacations, 2025 w.e.f. 16.06.2025 to 30.06.2025 except 22.06.2025 & 29.06.2025 being Sundays.

Sl. No.	Name of Judicial Officer	Period of Duties	Court No.
1.	Ms. Prigya Gupta, SCJ/RC	19.06.2025 to 21.06.2025 & 30.06.2025	204 (New Bldg.)
2.	Sh. Ajay Kumar Malik, JSCC/ASCJ/GJ	23.06.2025 to 26.06.2025	203 (New Bldg.)
3.	Sh. Animesh Bhaskar Mani Tripathi, ACJ/CCJ/ARC	16.06.2025 to 18.06.2025 & 27.06.2025 to 28.06.2025	316

The above mentioned Judicial Officers shall also look after the administrative work, such as, weeding out process in the record room, departmental stock taking, training of staff, etc. during their detention period.

The above mentioned Judicial Officers shall hold the Court in their respective court rooms during Summer Vacation and shall be assisted by their own court staff.

The office of the court will remain open daily from 10.00 a.m. to 5.00 p.m. except Sundays and other holidays, if any.



*Sanjeev Jain*  
(SANJEEV JAIN)  
Principal District & Sessions Judge  
North-East District,  
Karkardooma Courts, Delhi

05 JUN 2025

No. 4791-4818 /Judl./Sum.Vac.N-E/KKD/Delhi/2025

Dated \_\_\_\_\_

Copy forwarded for information and necessary action to :

1. The Registrar General, Hon'ble High Court of Delhi, New Delhi.
2. The Principal District & Sessions Judge (HQs), Tis Hazari Courts, Delhi
3. The Principal District & Sessions Judges of South, North-West, New Delhi, East, North, South-West, Rouse Avenue District, South-East, West, Shahdara, Delhi/New Delhi
4. All Judicial Officers posted at North-East District, Karkardooma Courts, Delhi.
5. The AAO/DDO, North-East District, Karkardooma Courts, Delhi.
6. Officer Incharge, Pool Car Section, Karkardooma Courts, Delhi.
7. The Chief Public Prosecutor, North-East District, Karkardooma Courts, Delhi
8. The In-charge, Lock-up, Karkardooma Courts, Delhi.
9. The Branch Incharges of all branches, North-East District, KKD Courts, Delhi
10. Bar Associations, Tis Hazari, Patiala House, Karkardooma, Rohini, Dwarka and Saket Courts, Delhi.
11. The Website Committee, Tis Hazari Courts & Karkardooma Courts, Delhi.
12. Care-taking Branch to display the same on the notice board.
13. R&I Branch, North-East District with the direction to upload the same on LAYERS.
14. PS to the undersigned.

*Sanjeev Jain*  
Principal District & Sessions Judge,  
North-East District,  
Karkardooma Courts, Delhi.